#### GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION No. 3654 TO BE ANSWERED ON: 10.08.2021

## Welfare Schemes for Divyangs

# 3654: SHRI MAGUNTA SREENIVASULU REDDY:

# Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of registered divyangs in the Country, State-wise and district-wise;
- (b) the details of ongoing welfare schemes for divyangs, with special emphasis on those schemes related to the mobility of such persons;
- (c) whether the Government proposes to provide battery-operated scooters or two-wheelers to them as it is an efficient as well as environment friendly alternative for transport; and
- (d) if so, the details thereof?

### ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a) As per Census 2011, the number of Divyangjans in the country is 2,68,14,994. State wise details are at Annexure I. The district-wise details are available on the website of the Registrar General of India (<a href="https://www.censusindia.gov.in/2011census/C-series/c-20.html">https://www.censusindia.gov.in/2011census/C-series/c-20.html</a>).
- (b) The Department is implementing the Scheme of 'Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)' under which funds are released to various implementing agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances including mobility devices, that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. The aids and assistive devices distributed under the ADIP Scheme for the mobility of Divyangjan include wheelchair, tricycle, motorized tricycle/wheelchair, smart cane, crutches, artificial limbs. The brief of the other major schemes of the Department is at Annexure-II.
- (c) and (d) No, Sir. Under the Schemes of this Department, there is no provision to provide battery-operated scooters or two-wheelers to Divyangjan. However, there is a provision under the Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme of this Department, for motorized tricycles and wheelchairs for severely disabled persons and for persons suffering from Quadriplegia (SCI), Muscular Dystrophy, Stroke, Cerebral Palsy, Hemipeligia and any other person with similar conditions, where either three/four limbs or one half of the body are severely impaired. The extent of subsidy provided under the scheme is Rs.25,000/-. This is provided once in ten years to persons aged 16 years and above.

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3654 to be answered on 10.08.2021 regarding "Welfare Schemes for Divyangs" raised by Shri

State/UT-wise number of persons of disabilities as per the Census of 2011:

| S.No. | State/UT Name                      | Total number of persons with disabilities |
|-------|------------------------------------|---|
| 1     | Jammu & Kashmir (including Ladakh) |   |
| 2     | Himachal Pradesh                   | 36115.                                    |
| 3     | Punjab                             | 155310                                    |
| 4     | Chandigarh                         | 654063                                    |
| 5     | Uttarakhand                        | 14796                                     |
| 6     | Haryana                            | 185272                                    |
| 7     | NCT of Delhi                       | 546374                                    |
| 8     | Rajasthan                          | 234882                                    |
| 9     | Uttar Pradesh                      | 1563694                                   |
| 10    | Bihar                              | 4157514                                   |
| 11    | Sikkim                             | 2331009                                   |
| 12    | Arunachal Pradesh                  | 18187                                     |
|       |                                    | 26734                                     |
| 13    | Nagaland                           | 29631                                     |
| 14    | Manipur                            | 58547                                     |
| 15    | Mizoram<br>Tripura                 | 15160                                     |
| 17    | Meghalaya                          | 64346                                     |
| 18    | Assam                              | 44317                                     |
| 19    | West Bengal                        | 480065                                    |
| 20    | Jharkhand                          | 2017406                                   |
| 21    | Odisha                             | 769980                                    |
| 22    | Chhattisgarh                       | 1244402                                   |
| 23    | Madhya Pradesh                     | 624937                                    |
| 24    | Gujarat                            | 1551931<br>1092302                        |
| 25    | Daman & Diu                        | 2196                                      |
| 26    | Dadra & Nagar Haveli               | 3294                                      |
| 27    | Maharashtra                        | 2963392                                   |
| 28    | Andhra Pradesh (Undivided)         | 2266607                                   |
| 29    | Karnataka                          |   |
| 30    | Goa                                | 1324205                                   |
| 31    | Lakshadweep                        | 33012                                     |
| 32    | Kerala                             | 761843                                    |
| 33    | Tamil Nadu                         | 1179963                                   |
| 34    | Puducherry                         |   |
| 35    | Andaman & Nicobar Islands          | 30189<br>6660                             |
|       | Total                              | 2,68,14,994                               |

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3654 to be answered on 10.08.2021 regarding "Welfare Schemes for Divyangs" raised by Shri Magunta Sreenivasulu Reddy.

# <u>Details of the other major schemes of the Department implemented throughout the country:</u>

#### 1. Deendayal Disabled Rehabilitation Scheme (DDRS):

Under the scheme, financial assistance in the form of Grant-in-Aid is provided to the Programme Implementing Agencies including Non-governmental Organisations for their projects relating to rehabilitation of Persons with Disabilities (PwDs) to enable them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric and socio functional levels.

#### 2. Scholarships for Students with Disabilities:

Under the Scheme, scholarship is provided to students with disabilities. This umbrella Scheme has six components namely Pre-matric (Classes IX & X), Post-matric (Classes XI to Post Graduate Degree/Diploma), Top Class Education (Graduate and Post Graduate Degree/Diploma in notified Institute of Excellence in Education), National Fellowship (M. Phil/Ph. D in Indian Universities), National Overseas Scholarship (Master Degree and Ph. D in Foreign Universities) and Free Coaching (for competitive exams for group A and B posts and entrance examinations for admission to technical and professional courses).

3. Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA): SIPDA is an Umbrella Central Sector Scheme which is implemented for providing financial assistance for undertaking various activities outlined in the Rights of Persons with Disabilities (RPwD) Act, 2016. The RPwD Act, 2016 endorses the rights of persons with disabilities for access to education, vocational training, and employment, public transport, built environment, information and communication and upholds their independence and dignity. The scheme is implemented through the following major components:

### (i) National Action Plan for Skill Development of Persons with Disabilities (PwDs):

The Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) in March, 2015 which is implemented across the country. Under NAP, skilling of persons with disabilities is conducted through a network of Empanelled Training Partners comprising Government organizations (National Institutes/ National Handicapped Finance and Development Corporation/ Composite Regional Centres/ Other Government Organizations) and Non-Governmental Organizations.

#### (ii) Unique Disability ID Project (UDID):

Unique Disability ID (UDID) Project was launched in 2016-17 with an objective to create a national data base for persons with disabilities (PwDs) and to issue UDID cards to persons with disabilities.

#### (iii) Accessible India Campaign (AIC):

With a view to creating barrier free environment for independent and safe living of persons with disabilities, the Accessible India Campaign (AIC) was launched on 3rd December, 2015. AIC is being implemented under 3 pillars of the Built up Environment, Transportation System and Information & Communication Technology (ICT) ecosystem.

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